

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC mode [Hybrid])*

**ITEM No. 11**  
**CP (IB) No.21/BB/2024**

**IN THE MATTER OF:**

Mr. Somashekar M.G.  
Vs.  
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... Petitioner  
... Respondent

**Order under Section 94(1) of Insolvency & Bankruptcy Code, 2016**

**Order delivered on: 27.03.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : None

**ORDER**

1. None appeared for the Petitioner.
2. It is noticed no compliance has been made by the Petitioner to Order dated 14.02.2024. Therefore, Ld. PCS for the Petitioner is granted further two weeks' time to comply with the Order dated 14.02.2024.
3. List the matter on **24.04.2024**.

**Sd/-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

Krishna

**Sd/-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**